CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH CIRCUIT SITTINGS:BILASPUR

Original Application No.203/00090/2020

Bilaspur, this Wednesday, the 22nd day of January, 2020

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Y. Kailash Rao, S/o Y. Rama Murty, aged about 79 years, R/o House No. 511, Scindhiya Nagar, Durg, District-Durg Pin-491001 (CG)

-Applicant

(Applicant is present in person)

Versus

- 1. Steel authority of India Ltd. Lodhi Road, Through Chairman, New Delhi, Pin-110003
- 2. Managing Director, (Now C.E.O), Bhilai Steel Plant, Bhilai, Pin 490008
- 3. General Manager, Incharge Blooming and Billet MillBhilai Steel Plant, Bhilai Pin-490008 Respondents

(By Advocate –**Shri Vivek Verma**)

ORDER (ORAL)

By Navin Tandon, AM:-

Applicant present in person seeks to withdraw this Original Application with liberty to approach the appropriate forum.

2. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur) Judicial Member (Navin Tandon) Administrative Member

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